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November and December 1998, was as follows :-

			(Rs. in crores
		November, 1998	December, 1998
Operating Profit/(Loss)		14.90	41.05
Net Profit/(Loss)		(4.10)	22.25
Revenue Tonne Kilometres (RTKMs) (Million)		57.033	64.601
The details of passengers ca	arried are as below:—		
No. of Passengers carried (in million)	October, 1998 0.58	November, 1998 0.587	December, 1998 0.546

Improvement in the product and marketing efforts are ongoing process Indian Airlines makes continuous efforts to improve its product and to retain competitive edge in the market. Indian Airlines is taking measures to bring about qualitative and quantitative improvement in the service rendered to the passengers and increase in profitability through :- (i) Product upgrade, (ii) Increase utilisation of aircraft, (iii) Increase International operations, (iv) Increased productivity, (v) Creation of profit centres, (vi) Innovative and aggressive marketing strategies, (vii) Launching of Alliance Air, and (viii) Cost control measure.

[Translation]

Air Crashes near Bamharauli Airport

3399. SHRI SHAILENDRA KUMAR : Will the Minister of DEFENCE be pleased to state:

(a) whether the air crashes often take place at Bamharauli Airport (C.A.T.C.) in Allahabad district of Uttar Pradesh;

(b) if so, the number of such air crashes during the last three years and the reasons therefor; and

(c) the amount of compensation provided for the loss of life and property in such aircrashes and the efforts made to check the recurrence of such incidents in future? THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) Civil Aviation Training Centre (C.A.T.C.) is an organisation under Ministry of Civil Aviation. It has been informed by that Ministry that this centre does not have any aircraft of its own.

[English]

Malayalam Movie 'Pathram'

3400. SHRI P.C. THOMAS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Censor Board has given certificate for release of a Malayalam movie named 'Pathram';

(b) whether there were some objections for giving such certification to the said movie;

(c) if so, the details thereof;

(d) whether certification for some Hindi and regional language films have been criticised by the public and courts;

(e) if so, the details thereof and the reasons therefor; and

(f) the grounds on which certificates have been issued to these films?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) Yes, Sir.

(b) and (c) While the process of examination of the film PATHRAM for certification was on, the Central Board of Film Certification received a complaint alleging that there was an attempt in the film to denigrate and distort the role and fuctioning cf newspaper media. Later, this complaint was withdrawn by the complainant. The film was certified on 15.2.99 by the Board after verification of cuts and completion of other formalities.

(d) and (e) In the recent past, in view of the complaints received regarding the film FIRE, after its release, it was referred to the Central Board of Film Certification for re-examination. The Board re-examined the film and reported that the 'A' certificate granted to the film was appropriate. The report of the Board has been accepted by Government.

In the case of film POLICE STORY (Kannada), the High Court of Karnataka ordered cancellation of the censor certificate on the ground *inter alia* that the film denigrates the legal system, the courts and the judiciary.

(f) All films are certified by the C.B.F.C. after they are examined in accordance with the provisions of the Cinematopraph Act, 1952 and the guidelines issued thereunder. Films considered fit for exhibition are granted certificates with or without cuts. If the Board feels that the negative impact of the film cannot be removed by deletions, the film is refused a certificate. In the case of film FIRE, the committee which examined the film did not find it objectionable. In the case of film POLICE STORY, the Board had deleted portions considered objectionable in terms of the guidelines before 'A' certificate was granted.

increase in the Air Services in Orissa

3401. SHRI RAMA CHANDRA MALLICK : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any request has been received from the Government of Orissa to increase air services in the State;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) and (b) Indian Airlines has received request to airlink Bhubaneswar with other cities like Bangalore, Hyderabad, Chennai and Pune.

(c) Government has laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is for the airlines to provide air services to specific places depending upon the traffic demand and commercial viability subject to compliance of route dispersal guidelines issued by Government.

D.R.D.O. Awards for Scientists

3402. SHRI NADENDLA BHASKARA RAO : Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have instituted any awards for the scientists of D.R.D.O.;

(b) if so, the details thereof; and

(c) the details of awards conferred on the scientists during 1998 and the current year along with the details of the field and the amount of awards?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) Government have instituted an award scheme consisting of 10 types of awards for scientists and laboratories of DRDO and their partner institutions.

(c) A Statement is attached.

Statement

The titles of the awards Instituted by Government and the Amounts in each case are given below :---

- (a) AGNI Award for Excellence in Self-Reliance (Rs 2.00 lakh each, 5 Awards)
- (b) DRDO Award for Path Breaking Research (Rs 10.00 takhs, 1 Award)
- (c) DRDO Award for Excellence in Performance (Rs 10.00 lakh, 2 Awards)
- (d) Defence Technology Absorption Award (Rs 10.00 lakh, 2 Awards)